

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-16/2002/1185/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dibyajyoti Mahanta,  
District & Sessions Judge,  
Golaghat.

Dated Guwahati the <sup>21</sup> February, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(G) 1243/2024 dtd. 17.02.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 01.03.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 29.02.2024 till the evening of 01.03.2024**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-16/2002/1186/A, dated , 21-02-2024**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**